

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Counter of 5. Orders dated 24.11.2000.

b71 ed.

Region

Learned counsel for the applicant files a memo stating that the relief asked for by him in this OA, has already been granted to him by the Departmental Respondents and he does not want to pursue this OA. We have heard Mr. Dhal, Lt. counsel for the applicant and Mr. A.K. Bose, Lt. Senior standing counsel for the Respondents. In view of the memo filed the OA is disposed of as not being pressed.

Order dt. 7.7.2000

None appears. Counter not filed. Last chance over. Put up to Bench.

REGISTRAR

Low Zima court order dt. 7.7.00 may please be seen.

Counter not filed.
For further orders.

28/7

Bench

Counter not filed.

Bench

Copy of 7/6/00

Bench

Counter not

Bench

✓ Re-Chairman
24/11
Member (J)

23/7/01